

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 866 of 2014

Baldeo Singh & Anr. ... .. Petitioners  
Versus  
The State of Jharkhand ... .. Opp. Party

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CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

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Through Video Conferencing

10/10.09.2020

1. Ms. Alpana Verma, Advocate appears and submits that Ms. Amrita Banerjee has been appointed as an amicus in this case, but she is unable to assist this court today as she is not well and accordingly, she prays for adjournment.
2. Ms. Vandana Bharti, learned counsel for the opposite party-State has no objection to the prayer made.
3. Considering the aforesaid circumstances, the matter is adjourned and is directed to be posted on 15.10.2020.

(Anubha Rawat Choudhary, J.)

*Mukul*